

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

115. IA/1705/2024 C.P. (IB)/887(MB)2023

IN THE MATTER OF

Tagus Engineering Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **07.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

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COURT-V, MUMBAI BENCH

222. IA/5066/2023 IA/5522/2023 C.P. (IB)/887(MB)2023

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